

Several members including U.K., U.S.A., Japan, Federal Republic of Germany, Canada, Denmark, Netherlands and India have already made contributions to the Special Fund Resources of the Bank in the form of cash and/or services of experts.

SEIZURES OF CONTRABAND GOLD

131. SHRI THILLAI VILLALAN: Will the Minister of FINANCE be pleased to state:

(a) the total number of seizures of contraband gold which have been carried out by Government during the year 1969 in the country; and

(b) what further actions have been taken by Government in the matter?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) During the year 1969 (up to 31st March) 127 seizures of contraband gold were effected by the Customs & Central Excise authorities.

(b) 108 persons were arrested in this connection. 3 cases have been adjudicated and the gold has been confiscated.

Adjudication proceedings under the Customs Act and the Foreign Exchange Regulation Act for confiscation of the gold and imposition of penalty have been initiated in those cases in which investigation has been completed. Investigation is continuing in the recent seizures. The question of launching prosecution will be considered on completion of investigations/adjudication.

EXTERNAL AID PROSPECTS

132. SHRI N. SRI RAMA REDDY: Will the Minister of FINANCE be pleased to state:

(a) whether the external aid prospects during the Fourth Five Year Plan period have been assessed by Government; and

(b) if so, what are the details thereof and the names of the countries which are committed to India's development?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) and (b) The Draft Fourth Five Year Plan assumes a gross aid of Rs. 4,030 crores including PL-480 food aid of Rs. 380 crores. Necessary efforts would be made to secure the aid but it is difficult to say what the prospects are of getting the full amount. In the past a large number of friendly countries inside the Aid India Consortium and outside it have been interested in India's economic development and have provided assistance. However it is difficult to say, at this stage, what would be their contribution towards foreign aid required during the Fourth Five Year Plan period.

INVESTMENTS IN INDUSTRIES

133. SHRIMATI SARLA BHADARIA: Will the Minister of FINANCE be pleased to state the amount invested in the following groups of industries by the Life Insurance Corporation, the Unit Trust of India and the Industrial Finance Corporation in the form of loans, underwriting of shares and underwriting of debentures as at the end of 1961-62 and as on the 31st March, 1968:—

- (i) The Birla Group of Industries,
- (ii) The Mafatlal, (iii) The Tata Group of Industries, (iv) Kamani's Group of Industries and (v) Sahu Jain Group of Industries?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): The required information as available in respect of the Life Insurance Corporation of India, the Unit Trust of India and the Industrial Finance Corporation of India is given in the attached Statements I, II and III. [See Appendix LXVIII, Annexure No. 9.]